GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3402 ANSWERED ON:13.08.2010 INCLUSION IN TSP Rajaram Shri Wakchaure Bhausaheb;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of areas included in the Tribal Sub Plan (TSP);
- (b) the time since when the plan has been started;
- (c) the criteria for inclusion of an area into TSP;
- (d) whether the Government has any plans to revise the TSP area; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c): Tribal Sub-Plan is implemented in 22 States and 2 UTs. TSP was introduced in the beginning of 5th five year plan. Areas included in Tribal Sub-Plan are the operational areas of Integrated Tribal Development Projects/ Agencies (ITDPs/ITDAs), Modified Area Development Approach (MADA) pockets, clusters, and areas where Dispersed Tribal Groups (DTG) and Particularly Vulnerable Tribal Groups (PTGs) reside. State-wise details of these are given in the statement enclosed.

ITDPs/ITDAs are generally contiguous areas of the size of a Tehsil or Block or more in which the ST population is 50% or more of the total population. MADA pockets are the dentified pockets of concentration of ST population containing 50% or more ST population within a total population of minimum of 10,000. Clusters are the identified pockets of concentration of ST population containing 50% or more ST population within a total population of minimum of 5,000. PTGs are identified isolated communities among the STs characterized by a low rate of population, a pre-agricultural level of technology and extremely low levels of literacy. DTGs are tribals falling out-side the above areas.

(d) & (e): The Ministry considers the proposals, as and when received from the State Governments for revision of the TSP areas.